

Name of the Corporate Debtor: BRIPRANIL INDUSTRIES LIMITED; Date of Commencement of Liquidation: 11.01.2021; List of stakeholders as on: 10.02.2021

List of Operational Creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	The Asst. Commissioner of Commercial Taxes (AUDIT) 6.2, DGSTO-06, Bangalore	Government of Karnataka, Commercial Tax Department		08.02.2021	25,46,424.00	25,46,424.00	Sales Tax Demand (Tax, Penalty & Interest)	None	N.A.	37.87703	0	NO	Nil	Nil	
2	The Asst. Commissioner of Central Tax	Govt of India, Ministry of Finance, Department of Revenue, Customs and Central Excise Department		24.01.2021	41,76,447.00	41,76,447.00	Central Excise & Service Tax (Duty, Penalty & Interest)	None	N.A.	62.12297	0	NO	Nil	Nil	
				TOTAL	67,22,871.00	67,22,871.00				100					

